

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1900
ANSWERED ON 30/07/2026

GREYWATER MANAGEMENT UNDER SBM-G

1900. SHRI G M HARISH BALAYOGI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the steps taken to promote Greywater Management under Swachh Bharat Mission –Gramin (SBM-G) in Andhra Pradesh;
- (b) the funds allocated, released and utilised, year and State/UT-wise, especially in Andhra Pradesh;
- (c) the details of villages covered with Greywater Management arrangements in Andhra Pradesh, district-wise, especially in Konaseema district;
- (d) the details of Greywater Management assets created including soak pits, leach pits, magic pits, kitchen gardens, WSPs, DEWATS, Constructed Wetlands and other systems in Andhra Pradesh, district-wise, especially in Konaseema district;
- (e) the number of villages yet to be covered under Greywater Management arrangements and the timeline prescribed for their coverage in Andhra Pradesh, district-wise, especially in Konaseema district;
- (f) the details of functional and non-functional Greywater Management assets in Andhra Pradesh, district-wise, especially in Konaseema district; and
- (g) the steps taken/proposed to be taken to strengthen Greywater Management and achieve universal coverage under SBM-G in Andhra Pradesh, particularly in Konaseema district?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Sanitation is a State subject. Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II is a Centrally Sponsored Scheme, implemented by the States and Union Territories (UTs) within their respective jurisdictions. Department of Drinking Water and Sanitation, Ministry of Jal Shakti, Government of India has been providing financial and technical support to the States/UTs, including Andhra Pradesh, under various components of the program, including Grey Water Management. In each Financial Year, funds are allocated to States/UTs based on their approved Annual Implementation Plan (AIP), past performance and budget availability.

Funds are not released component-wise/project-wise to States/UTs. States/UTs can plan for providing sanitation and Solid and Liquid Waste Management (SLWM) facilities under the program as per demand, local preferences, etc as per their AIP.

Under SBM(G) Phase-II, various interventions for GWM can be undertaken, such as constructions of soak-pit, leach-pit, magic-pit or kitchen garden at household level, Waste Stabilization Ponds/Constructed Wetland/Decentralized Wastewater Treatment System (DEWATS) and Phytotreatment Technology at community/village level.

As per the Operational Guidelines of SBM(G)-Phase-II, financial assistance is provided to the States/UTs for Greywater Management as follows:

- Villages with up to 5,000 population: Up to ₹280 per capita
- Villages with more than 5,000 population: Up to ₹660 per capita

Out of the eligible amount for village-level Solid and Liquid Waste Management (SLWM) activities (which includes greywater management assets):

- 70% is provided under SBM-G (shared between Central and State Government per program guidelines: 60:40 for most States; 90:10 for NE/Hilly States, 100% for UTs without a legislature).
- 30% must be contributed by Gram Panchayats (GPs) from their 15th Finance Commission (FC) Tied Grants earmarked for water and sanitation.

(b) The details of Central share allocated, released and utilized, year-wise and State/UT-wise, including in Andhra Pradesh, under Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II from FY 2020-21 to FY 2025-26 are placed at **Annexure-I**.

(c) to (e) As per data reported by State of Andhra Pradesh on Integrated Management Information System (IMIS) of SBM(G), out of total 15,995 villages, 15,902 villages are reported to be covered with Liquid Waste Management (LWM) arrangements and 93 villages are reported to be remaining for the coverage (as on 22.07.2026).

- District-wise details of villages, including for Dr. B. R. Ambedkar Konaseema District reported covered with LWM arrangement may be accessed at URL:

https://sbm.gov.in/sbmphase2/Secure/Report/SBMPhase2_StarRatingDeclarationReport.aspx

- The details of District-wise Community GWM assets created in State of Andhra Pradesh including Dr. B. R. Ambedkar Konaseema District may be accessed at URL:

https://sbm.gov.in/SBMPhase2/Secure/Report/SBMPhaseII_SWM_GWM_AssetDetailsAll.aspx

- The details of District-wise Individual Greywater Management assets created in Andhra Pradesh including Dr. B. R. Ambedkar Konaseema District may be accessed at URL:

https://sbm.gov.in/SBMPhase2/Secure/Report/StatusofIndividual_HHL_Assets.aspx

States/UTs, including Andhra Pradesh are advised by Department of Drinking Water and Sanitation (DDWS) to declare remaining villages as ODF Plus (Model).

(f) As per data reported by the State Government of Andhra Pradesh on SBM(G) IMIS, District-wise, including Dr. B. R. Ambedkar Konaseema, functionality status of Greywater Management assets as on 22.07.2026 is placed at **Annexure-II**.

(g) Sanitation is a State subject. Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II is a Centrally Sponsored Scheme, implemented by the States and Union Territories (UTs) within their respective jurisdictions. Department of Drinking Water and Sanitation, Ministry of Jal Shakti, Government of India has been providing financial and technical support to the States/UTs to supplement their efforts to improve overall sanitation in the rural areas. In each Financial Year, funds are allocated to States/UTs based on their approved Annual Implementation Plan (AIP), past performance and budget availability. Funds are not released component-wise/project-wise to States/ UTs. States/UTs can plan for providing sanitation and Solid and Liquid Waste Management (SLWM) facilities under the program as per demand, local preferences, etc. Apart from budgetary support from DDWS and the corresponding State share, the remaining funds are to be dovetailed by States/UTs from the Finance Commission grants to Rural Local Bodies and MGNREGS/VB-G RAM G. States/UTs can also converge funds from other Central/State schemes, as applicable, CSR funds, MPLADS/MLALADS and revenue generation through business models, etc. All States/UTs, including Andhra Pradesh, have been advised to work for achievement of ODF Plus (Model) status in their villages.

Progress under the programme is being monitored by DDWS based on data reported by the State/UTs on SBM(G) IMIS. Periodic review meetings are held by the Department with State/UT Governments, including Government of Andhra Pradesh, to review progress under programme components, including status of coverage of GWM assets, across their villages and districts.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1900 ANSWERED ON 30.07.2026**

The details of central share allocated, released and utilized, year and State/UT-wise under Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II till FY 2025-26

Financial Year 2020-21

(Rs. in crore)

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	15.43	7.07	4.02
2	Andhra Pradesh	393.47	212.27	437.03
3	Arunachal Pradesh	23.40	15.28	38.45
4	Assam	542.60	276.81	906.87
5	Bihar	776.94	88.56	797.87
6	Chhattisgarh	121.68	68.43	334.60
7	DNH & DD	8.57	1.65	0.00
8	Goa	19.24	0.23	1.17
9	Gujarat	499.20	312.56	352.20
10	Haryana	220.75	80.60	161.66
11	Himachal Pradesh	37.88	23.62	27.70
12	Jammu & Kashmir	64.89	24.89	126.39
13	Jharkhand	429.67	153.31	491.26
14	Karnataka	227.75	126.31	315.64
15	Kerala	137.01	103.73	212.03
16	Ladakh	3.93	2.71	2.59
17	Lakshadweep	0.00	0.00	0.00
18	Madhya Pradesh	493.98	291.48	319.47
19	Maharashtra	340.62	276.75	341.03
20	Manipur	61.29	17.51	10.76
21	Meghalaya	226.59	65.41	55.91
22	Mizoram	21.93	14.05	20.27
23	Nagaland	57.80	22.17	38.77
24	Odisha	58.92	58.92	480.80
25	Puducherry	10.11	0.11	2.25
26	Punjab	78.82	65.94	183.27
27	Rajasthan	569.78	229.26	713.10
28	Sikkim	13.79	6.15	11.95
29	Tamil Nadu	294.67	162.89	254.41
30	Telangana	262.16	46.86	214.17
31	Tripura	52.00	24.33	60.64
32	Uttar Pradesh	1790.48	800.32	1,053.79
33	Uttarakhand	132.36	50.69	94.85
34	West Bengal	675.90	261.31	642.13
Total		8663.61	3,892.18	8,707.05

Financial Year 2021-22

(Rs. in crore)

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	-	-	5.17
2	Andhra Pradesh	437.64	58.26	386.82
3	Arunachal Pradesh	23.03	4.10	19.06
4	Assam	513.56	256.78	235.63
5	Bihar	651.54	128.01	129.19
6	Chhattisgarh	207.58	-	111.03
7	DNH & DD	5.75	-	0.14
8	Goa	61.27	15.32	9.66
9	Gujarat	342.73	171.37	499.61
10	Haryana	181.80	29.95	63.52
11	Himachal Pradesh	269.13	41.95	72.82
12	Jammu & Kashmir	246.98	120.00	64.33
13	Jharkhand	148.51	-	166.94
14	Karnataka	-	-	246.49
15	Kerala	34.68	5.66	73.10
16	Ladakh	14.25	3.56	2.31
17	Lakshadweep	-	-	0.0
18	Madhya Pradesh	668.96	334.48	396.15
19	Maharashtra	1,372.73	-	273.25
20	Manipur	48.34	12.09	35.21
21	Meghalaya	165.71	36.56	51.24
22	Mizoram	17.62	13.22	9.20
23	Nagaland	18.02	9.01	4.51
24	Odisha	-	-	126.05
25	Puducherry	6.89	-	1.65
26	Punjab	52.87	-	41.64
27	Rajasthan	551.85	275.93	225.28
28	Sikkim	19.73	4.49	5.38
29	Tamil Nadu	26.29	-	119.84
30	Telangana	180.67	-	6.58
31	Tripura	84.19	17.14	14.75
32	Uttar Pradesh	1,825.85	370.59	657.69
33	Uttarakhand	78.76	14.25	75.67
34	West Bengal	645.08	135.45	252.20
Total		8,902.01	2,058.15	4382.11

Financial Year 2022-23**(Rs. in crore)**

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	1.37	0.28	1.51
2	Andhra Pradesh	676.79	147.03	274.13
3	Arunachal Pradesh	29.43	14.72	7.87
4	Assam	495.71	214.45	253.94
5	Bihar	1,544.86	711.49	639.88
6	Chhattisgarh	355.07	177.54	133.30
7	DNH & DD	-	-	0.98
8	Goa	34.38	25.19	19.01
9	Gujarat	284.68	53.63	102.14
10	Haryana	202.77	-	38.84
11	Himachal Pradesh	198.07	38.28	64.79
12	Jammu & Kashmir	494.20	116.79	132.33
13	Jharkhand	300.64	70.03	130.51
14	Karnataka	665.34	155.84	142.03
15	Kerala	308.04	74.00	15.54
16	Ladakh	17.30	1.28	2.12
17	Lakshadweep	7.40	1.94	0.02
18	Madhya Pradesh	411.14	184.56	320.02
19	Maharashtra	1,740.11	-	155.00
20	Manipur	51.45	12.86	12.02
21	Meghalaya	92.13	16.57	35.48
22	Mizoram	19.67	9.84	9.52
23	Nagaland	39.44	19.72	14.41
24	Odisha	-	-	255.26
25	Puducherry	37.80	-	1.61
26	Punjab	168.19	42.05	78.68
27	Rajasthan	624.90	288.78	290.84
28	Sikkim	23.17	5.79	4.25
29	Tamil Nadu	421.10	78.47	144.28
30	Telangana	542.94	-	0.0
31	Tripura	128.29	28.28	22.31
32	Uttar Pradesh	1,529.38	910.23	873.19
33	Uttarakhand	92.61	37.29	27.97
34	West Bengal	848.16	406.01	427.24
Total		12,388.50	3,842.95	4631.02

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	1.00	0.75	1.13
2	Andhra Pradesh	0.00	0.00	290.80
3	Arunachal Pradesh	15.81	15.81	23.58
4	Assam	417.77	389.77	318.88
5	Bihar	700.00	700.00	739.61
6	Chhattisgarh	83.98	83.98	139.63
7	DNH & DD	0.00	0.00	0.84
8	Goa	19.61	19.61	21.75
9	Gujarat	109.61	109.61	157.40
10	Haryana	0.00	0.00	25.61
11	Himachal Pradesh	42.00	42.00	67.88
12	Jammu & Kashmir	251.00	241.33	249.61
13	Jharkhand	50.00	50.00	117.83
14	Karnataka	46.00	42.34	87.46
15	Kerala	0.00	0.00	36.22
16	Ladakh	8.00	5.75	5.29
17	Lakshadweep	1.00	0.00	0.57
18	Madhya Pradesh	113.39	113.39	222.04
19	Maharashtra	110.45	110.45	400.33
20	Manipur	5.10	0.00	2.18
21	Meghalaya	41.51	20.81	28.76
22	Mizoram	4.99	4.99	9.45
23	Nagaland	31.07	31.07	33.13
24	Odisha	47.00	46.52	178.36
25	Puducherry	0.00	0.00	1.53
26	Punjab	54.81	54.81	66.74
27	Rajasthan	70.00	69.43	131.83
28	Sikkim	8.88	6.66	8.97
29	Tamil Nadu	239.74	239.74	223.55
30	Telangana	25.00	14.18	23.11
31	Tripura	71.58	35.79	43.97
32	Uttar Pradesh	2519.62	2506.78	2058.26
33	Uttarakhand	63.75	63.75	57.94
34	West Bengal	720.00	720.00	609.26
Total		5,872.66	5,739.32	6383.5

Sr. No.	State/UT	Central share allocated	Central share released	Expenditure
1	A&N Islands	6.39	1.60	0.48
2	Andhra Pradesh	270.16	75.52	142.36
3	Arunachal Pradesh	14.82	7.41	7.57
4	Assam	356.15	105.21	136.06
5	Bihar	475.73	166.51	644.03
6	Chhattisgarh	182.10	-	44.89
7	DNH & DD	0.71	-	0.81
8	Goa	14.32	9.70	20.24
9	Gujarat	200.00	151.40	190.32
10	Haryana	100	25.11	20.14
11	Himachal Pradesh	44.17	28.65	53.92
12	Jammu & Kashmir	245.00	185.00	191.00
13	Jharkhand	107.85	-	77.59
14	Karnataka	200.00	95.27	95.27
15	Kerala	50.0	11.67	38.18
16	Ladakh	10.20	2.55	3.57
17	Lakshadweep	2.70	-	1.07
18	Madhya Pradesh	242.10	121.05	146.27
19	Maharashtra	463.3	189.14	197.19
20	Manipur	2.00	-	11.63
21	Meghalaya	107.64	-	10.93
22	Mizoram	17.68	8.83	10.25
23	Nagaland	27.59	20.69	21.38
24	Odisha	200.00	111.26	110.41
25	Puducherry	5.00	-	0.46
26	Punjab	92.5	41.30	77.88
27	Rajasthan	230.00	98.18	101.39
28	Sikkim	14.79	7.61	7.16
29	Tamil Nadu	300	99.56	195.05
30	Telangana	164.07	9.56	9.33
31	Tripura	75.22	21.78	38.78
32	Uttar Pradesh	1,309.40	785.64	1,670.37
33	Uttarakhand	48.68	8.89	44.95
34	West Bengal	475.51	150.47	505.77
Total		6,055.72	2,539.55	4,826.7

Sl No.	State	Central share allocated	Central share released	Expenditure
1	A&N Island	5.58	0.00	NA*
2	Andhra Pradesh	170.43	170.43	166.45
3	Arunachal Pradesh	10.00	10.00	4.51
4	Assam	255.70	255.70	163.46
5	Bihar	550.25	550.25	490.75
6	Chhattisgarh	82.00	82.00	68.27
7	DNH & DD	2.27	0.57	NA*
8	Goa	4.75	4.75	4.57
9	Gujarat	295.00	295.00	249.30
10	Haryana	46.50	46.50	9.25
11	Himachal Pradesh	47.00	47.00	46.71
12	Jammu & Kashmir	195.22	195.22	158.75
13	Jharkhand	90.00	90.00	66.79
14	Karnataka	105.62	105.62	87.74
15	Kerala	28.00	28.00	27.12
16	Ladakh	8.39	8.39	NA*
17	Lakshadweep	3.32	0.00	NA*
18	Madhya Pradesh	118.00	118.00	46.54
19	Maharashtra	511.02	511.02	436.73
20	Manipur	13.00	13.00	0.00
21	Meghalaya	96.49	96.49	45.28
22	Mizoram	11.50	11.50	8.85
23	Nagaland	30.00	30.00	30.00
24	Odisha	122.51	122.51	112.91
25	Puducherry	4.78	4.78	4.27
26	Punjab	49.67	49.67	48.37
27	Rajasthan	215.51	215.51	173.29
28	Sikkim	15.00	15.00	6.27
29	Tamil Nadu	250.00	250.00	246.91
30	Telangana	45.56	45.56	28.60
31	Tripura	65.00	65.00	56.73
32	Uttar Pradesh	840.00	840.00	577.50
33	Uttarakhand	24.10	24.10	22.91
34	West Bengal	552.00	552.00	512.45
Total		4864.17	4844.61	3910.24

*Expenditure may change after the final submission of UC/ASA by the State/UT.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO.1900 ANSWERED ON 30.07.2026

District-wise details of functionality status of Greywater Management assets (including Dr. B. R. Ambedkar Konaseema) as reported on IMIS of SBM(G) as on 22.07.2026

Sr.No.	District Name	Number of Community Grey Water management systems available	Functionality reported	Functional	Non-Functional
1	ALLURI SITHARAMA RAJU	492	462	462	0
2	ANAKAPALLI	24	24	24	0
3	ANANTHAPURAMU	556	530	530	0
4	ANNAMAYYA	468	402	402	0
5	BAPATLA	385	312	312	0
6	CHITTOOR	674	540	539	1
7	DR. B.R. AMBEDKAR KONASEEMA	218	218	218	0
8	EAST GODAVARI	395	344	344	0
9	ELURU	905	647	646	1
10	GUNTUR	93	92	92	0
11	KAKINADA	199	196	196	0
12	KRISHNA	488	249	249	0
13	KURNOOL	543	492	492	0
14	NANDYAL	699	614	609	5
15	NTR	198	161	152	9
16	PALNADU	169	142	142	0
17	PARVATHIPURAM MANYAM	645	129	129	0
18	PRAKASAM	82	81	81	0
19	SRI POTTI SRIRAMULU NELLORE	282	280	280	0
20	SRI SATHYA SAI	704	598	598	0
21	SRIKAKULAM	950	750	749	1
22	TIRUPATI	527	468	468	0
23	VISAKHAPATNAM	2	2	2	0
24	VIZIANAGARAM	656	619	619	0
25	WEST GODAVARI	466	453	451	2
26	Y.S.R.	332	182	182	0
		11152	8987	8968	19

[As reported by State on IMIS of SBM(G)]